

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2724

ANSWERED ON:09.12.2011

WOMEN AND GIRLS WELFARE SCHEMES

Mahajan Smt. Sumitra;Singh Shri Bhupendra ;Tagore Shri Manicka

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the number of beneficiaries availing assistance under the Centrally sponsored schemes for welfare of women and girls including tribal areas during the Eleventh Five Year Plan, State-wise and Scheme-wise;;
- (b) whether some of the Central schemes are on the verge of being discontinued;
- (c) if so, the details thereof and the reasons therefor, Scheme-wise;
- (d) whether the Government proposes to review these schemes; and;
- (e) if so, the details thereof, Scheme-wise?

**Answer**

MINISTRY OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): Ministry of Women and Child Development is implementing the following three centrally sponsored schemes for the welfare of women and girls including tribal areas namely, i. Integrated Child Development Services Scheme (ICDS), ii. Rajiv Gandhi Scheme for Empowerment of Adolescent Girls – Sabla and iii. Indira Gandhi Matritva Sahyog Yojana (IGMSY). The scheme Sabla and IGMSY were introduced in 2010-11. Scheme-wise, State-wise number of beneficiaries availing assistance under the schemes as reported by the States/UTs during the Eleventh Five Year Plan is at Annex I and II respectively.

(b): These schemes are proposed to be continued during the Twelfth five year plan.

(c): Does not arise in view of (b).

(d) & (e): These schemes are reviewed from time to time with reference to its implementation with the State Government/UT Administration. The deficiencies found in the implementation are brought to the notice of States/UTs for taking corrective measures. A Five-tier Monitoring Committee for the above purpose exists.